

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M.

Name of the Company	Raj Shekhar Agarwal & Anr.-Vs-Pragati 47 Development Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sanjay Gnodia, Advocate
2. Mr. Manoj Kumar Tiwari, Advocate
3. Mrs. Aarti Goyal Agarwal, Advocate } Respondent Nos. 6, 7 and 15
 } (AMIF Indie Ltd) } Parties of

1. Mr. Sohail Haque, Adv. for petition S. & P. Advt.
2. Mr. S. Pandya, Adv. 6.12.17

1. Mr. Aayush Jain ,Adv. for resp. no. 148 Payal Saha ,Adv.
2. Ms Payal Saha , Adv. 6.12.17

1. Mr. Aninditha Roy for resp. Dear
2. Mr. Debjyoti Saha 1, 2, 3 K8 6/12/17

1. Victor Dutta Adv
2. Arpita Hader Adv
for respondent
ADB Co. /
Hansra

P.T.O.

O R D E R

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 3, 6, 7, 8 and 15 are present.

List on 08/02/2018.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)